

SL. No.105

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(Physical Hearing)

**CORAM: JUSTICE (retd.) TELAPROLU RAJANI – HON’BLE MEMBER (JUDICIAL)
CORAM:SHRI CHARAN SINGH , HON’BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 05.12.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE**

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|----------------------------------|-----------------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP (IB) NO.348/7/HDB/2020 |
| NAME OF THE COMPANY | Nagarjuna Fertilizers and Chemicals Ltd |
| NAME OF THE PETITIONER(S) | IDBI Bank Ltd |
| NAME OF THE RESPONDENT(S) | Nagarjuna Fertilizers and Chemicals Ltd |
| UNDER SECTION | 7 of IBC |

ORDER

For continuation of hearing, list the matter on 20.12.2022.

Since these matters are part heard, the files are transmitted to the Bench-I. Any mentions pertaining to the part heard matters shall be hereafter made before the Bench-I.

Sd/-

MEMBER (TECHNICAL)

Syamala

Sd/-

MEMBER (JUDICIAL)